

**Export of Synthetic Stones**

239. { **Shri Warner:**  
 { **Shri Vasudevan Nair:**

Will the Minister of **Industry** be pleased to state the steps taken by Government to step up the export of cut and polished synthetic stones?

**The Minister of Industry (Shri Kanungo):** An Advisory Committee has been set up to advise Government on the steps necessary for promoting exports of jewellery including precious and synthetic stones. The Committee has close liaison with the Government and the Trade. An Export Promotion Scheme for cut and polished synthetic stones is also in operation under which import of rough synthetic stones other than white and red, Rodium solution and Platinum solders is allowed as incentive. The import entitlements under the Scheme are also admissible in respect of sales of synthetic stones to foreign tourists visiting India.

**Export of Ores to Belgium**

240. **Shri D. C. Sharma:** Will the Minister of **International Trade** be pleased to state:

(a) whether Belgium has offered a large number of fellowships and facilities for Indian technicians from factories to provide them with more experience and technical knowledge;

(b) whether Belgium has also offered to undertake a joint study and formulate a programme by which Belgium would try to buy still larger quantities of ores from India and explore the possibilities of importing their requirements of components and spare parts from India; and

(c) if so, the conclusions arrived at in the matter?

**The Minister of International Trade (Shri Manubhai Shah):** (a) to (c). These matters were discussed with the Belgian authorities during my visit to Belgium in May this year and are still under consideration.

**Allotment of Pig Iron to Foundries**

241. **Shri S. N. Chaturvedi:** Will the Minister of **Steel and Heavy Industries** be pleased to state:

(a) whether the allotment of pig iron to the foundries bears any relation to their installed capacity;

(b) if not, the basis on which allotment is made and the quota of each State; and

(c) how much foundry capacity is likely to remain idle as a result of this distribution?

**The Minister of Steel and Heavy Industries (Shri C. Subramaniam):**

(a) By 'allotment' the Hon'ble Member probably means "entitlement". The entitlement of a foundry is fixed in relation to the capacity, as assessed by the State Directors of Industries, in respect of the foundries enlisted with them. The Department of Technical Development (Ministry of Economic and Defence Co-ordination) takes into consideration the capacities as assessed by them while making allocations to the foundries enlisted with them.

(b) A statement is laid on the Table of the House, showing the entitlement for 1963-64 for each State for State list foundries. [Placed in Library. see No. LT-1451/63]

The total entitlement of the foundries enlisted with the Department of Technical Development is 176,000 tonnes for 1963-64.

(c) On the basis of the assessment of capacity made by the State authorities, small foundries are likely to get, on an average, pig iron to the extent of about 10 to 11 per cent of their capacity. Foundries normally use about 50 per cent of cast iron scrap with pig iron for making castings. This scrap is decontrolled. Subject to their using scrap, foundries may work upto 20 to 30 per cent of their capacity at present. The foundries which may secure Government orders may get supplies of pig iron over and above their normal entitlement and